

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-1348/ND/2019

In the matter of :

Nisus Finance & Investment Managers LLP& Anr.

.. PETITIONER

Vs.

Earthcon Universal Infratech. (P) Ltd

.RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 09.7.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Shilpa
Saini, Ms. Vinishma Kaul, Advocates

For the Respondent/Corporate Debtor :Mr. Shantala Sankrit, Advocate

ORDER

Learned Counsels for the parties are present. At the request of the parties, the matter is adjourned to 07.8.2019.

-sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

-sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit